## GOVERNMENTOF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

### LOK SABHA

### **UNSTARRED QUESTION NO.180**

ANSWERED ON 02<sup>ND</sup> FEBRUARY, 2021

#### FPI IN KARNATAKA

### 180. SHRI BHAGWANTH KHUBA: SHRI PRATHAP SIMHA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of Food Processing Industries (FPI) working in Karnataka at present including coldstorage;
- (b) the details of items exported by these industries industry-wise and quantity-wise and the details of foreign exchange earned during the last three years and the current year; and
- (c) the steps taken/being taken by the Government to provide financial assistance to these industries so that they may face competition in the international market?

#### **ANSWER**

### THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI)

(a): As per the latest Annual Survey of Industries (2017-18), a total of 2018 registered Food Processing units are operational in Karnataka.

Ministry of Food Processing Industries has financially assisted a total of 15 Cold Chain projects in Karnataka under "Integrated Cold Chain and Value Addition Infrastructure" component scheme of the Central Sector Scheme – Pradhan Mantri Kisan Sampada Yojana (PMKSY). Also, the National Horticulture Board (NHB) has assisted 11 cold storage projects in Karnataka during the last five years ending 201920.

- (b): As per information available with Directorate General of Commercial Intelligence and Statistics (DGCIS), the item-wise details of the exports of the agrifood products from the State of Karnataka during the last 3 years and current year is at **Annexure.**
- (c): Apart from the assistance provided under various components of PMKSY, the Government has, inter alia, taken various initiatives for making the food processing industry competitive in the international market:
- A special fund of Rs. 2000 crore in National Bank for Agriculture and Rural Development (NABARD) has been created to provide affordable credit to food processing projects/units/clusters.
- Food & agro-based processing units, cold storage units/cold storage chains have been brought under the ambit of Priority Sector Lending (PSL).
- 100% Foreign Direct Investment (FDI) through automatic route in manufacturing of food products. 100% FDI under Government approval route for retail trading, including through e-commerce, in respect of food products produced and/or manufactured in India
- Promotion of exports of agricultural and processed food through schemes of Agricultural & Processed Food Products Export Development Authority (APEDA), Marine Products Export Development Authority (MPEDA), Tea Board, Coffee Board and Spices Board.
- A Central sector scheme -"Implementation of Agriculture Export Policy" has been launched to implement the Agriculture Export Policy 2018.

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# ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION No. 180 FOR ANSWER ON $02^{ND}$ FEBRUARY, 2021 REGARDING 'FPI IN KARNATAKA'

The exports of agri-food products from State of Karnataka during the last three and current year

Chapter No.	Item Description	Value in US\$ Million			
		2017-18	2018-19	2019-20	2020-21 (Apr-Nov)
02	MEAT AND EDIBLE MEAT OFFAL	11.28	1.19	3.32	0.93
03	FISH &CRUSTACEANS, MOLLUSCS & OTHER AQUATIC INVERTEBRATES	187.78	182.33	147.58	94.80
04	DAIRY PRODUCE; BIRDS' EGGS; NATURAL	10.62	12.01	12.34	8.56
	HOENEY; EDIBLE PRODUCTS OF ANIMAL ORIGIN N.E.S.				
07	EDIBLE VEGETABLES AND CERTAIN ROOTS AND TUBERS	79.28	74.92	57.11	56.58
08	EDIBLE FRUIT & NUTS; PEEL OF CITRUS FRUIT OR MELONS	210.38	143.08	135.37	57.91
09	COFFEE, TEA, MATE & SPICES	609.20	542.27	439.60	310.29
10	CEREALS	32.27	35.10	27.10	37.39
11	PRODUCTS OF THE MILLING INDUSTRY; MALT; STARCHES; INSULIN; WHEAT GLUTEN	17.63	22.44	5.60	21.10
12	OIL SEEDS OLEAGINOUS FRUITS; MISC. GRAINS, SEEDS & FRUITS; INDUSTRIAL OR MEDICINAL PLANTS; STRAW & FODDER	49.16	50.48	61.09	45.28
13	LAC; GUMS, RESINS & OTHER VEGETABLES SAPS & EXTRACTS	128.30	105.49	150.94	95.88
15	ANIMAL OR VEGETABLE FATS & OILS & CLEAVAGE PRODUCTS; ANIMAL VEG WAXES	30.04	9.21	6.33	3.22
16	PREPARATIONS OF MEAT OF FISH OR OF CRUSTACEANS, MOLLUSES OF OTHER AQUATIC INVERTEBRATES	0.02	0.05	0.30	0.08
17	SUGARS AND SUGAR CONFECTIONERY	45.29	109.89	141.12	105.39
18	COCOA AND COCOA PREPARATIONS	3.95	9.20	9.99	3.28
19	PREPARATIONS OF CEREALS, FLOUR , STARCH OR MIILK; PASTRY COOK' PRODUCTS	14.57	13.17	13.74	7.92
20	PREPARATIONS OF VEGETABLES, FRUITS, NUTS OR OTHER PARTS OF PLANTS	114.00	124.23	119.44	84.50
21	MISCELLANEOUS EDIBLE PREPARATIONS	99.95	112.03	95.54	69.37
22	BEVERAGES, SPIRITS AND VINEGAR	10.49	12.80	13.59	9.22
23	RESIDUES AND WASTE FROM THE FOOD INDUSTRIES; PREPARED ANIMAL FODDER	102.16	113.85	74.01	36.97
	TOTAL	1756.40	1673.72	1514.12	1048.66

Source: DGCIS, Kolkata

Note: The exports figures as per the State Code on the shipping bills